NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.06.2025** (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 265/2025 For Condone Delay IA No. 753/2025 For Interim Injunction IA No. 754/2025 Delay in refiling IA No. 755/2025	Chintala Maipal Reddy & 3 Ors. Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt. Ltd.	Mr. K Moorthy	
2.	Comp App (AT) (CH) (Ins) No. 266/2025 For Stay IA No. 756/2025	G. Yoganand Vs Catalyst Trusteeship Ltd.	Mr. Adarsh Subramaniam	
3.	Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors.	Mr. Avinash Krishnan Ravi	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025 (With defects)	Union of India Through SFIO Vs Maytas Properties Ltd. & 6 Ors.	Mr. Avinash Krishnan Ravi	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 66/2025 For Directions IA No. 692/2025 For Urgent Listing IA No.693/2025 For Exemption IA No. 694/2025	RE Sustainability Ltd. & 2 Ors.	Mr. Edward James	

Γ	6.	Comp App (AT) (CH)	Comandur	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan
		(Ins) No. 429/2024	Parthasarthy	_	R1, R2
		For Exemption	Vs		
		IA No.1173/2024	Lalit Kumar Dangi, RP		
		For Stay	& 2 Ors		
		IA No. 1174/2024			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
8.	Comp App (AT) (CH) (Ins) No. 350/2023	S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 6 Ors.	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4, R5
9.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
10.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Jangam Gopi, Ex- Director & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2
11.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	
12.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr	Mr. B Vijay	Mr.AG Sathyanarayana – R1

13.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA. Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd. Vs Ramaswamy Damodaran & 3 Ors.	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy For Caveator
14.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinyas Constructions Pvt Ltd & 3 Ors.	Mr. K Gaurav Kumar	Mr. Jerin Asher Sojan R3 Mr. N Alagunarayan R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter & Managing Director of ISR Infra Pvt Ltd. Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
16.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt. Ltd.	Mr. M. Devaraj	Ms. S Yogalakshmi
17.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr.KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
18.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
19.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10

20.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
21.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr.Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
22.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan R1 Mr. Bhagavat KrishnanR3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
23.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
24.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	
25.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
26.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No.405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
27.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction Company (India) Limited Vs Manyata Developers Pvt. Ltd	Mr. G Vivekanand	Ms. R Moneshaa

28.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
29.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
30.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
31.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
32.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
33.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
34.	Comp App (AT) (CH)	Government of Kerala	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar
	(Ins) No. 183/2024	Rep by the Principal		R1
	For Stay	Secretary, Industries		Mr. ML Ganesh R2
	IA No. 497/2024	(D) Dept.		Ms. Puja Patwari R3
		Vs		-
		Anish Agarwal, RP &		
		2 Ors.		
		WITH		
35.	TA (AT) No. 03/2024	Steel Authority of India	Mr. Anand Varma	Mr. Shaunak Mitra R1
	(Comp App (AT) (Ins)	Ltd.		Ms. Puja Patwari R2
	No. 1342/2024	Vs		
	For Stay	Anish Agarwal, RP of		
	IA No. 4853/2024	SAIL-SCL-Kerala Ltd.		
	For Exemption	& 2 Ors.		
	IA No. 4854 &	WITH		
	485/2024)			

36.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
37.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
38.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>